

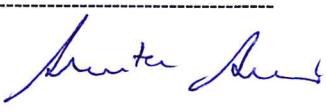
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

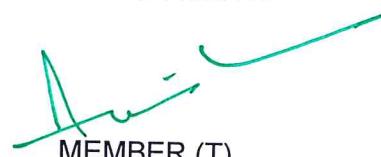
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	-	For filing objections	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JUNIJA SRINIVAS 9846011085	Petitioner	
2.	ABHIJIT ATUR 9663309317	Respondent	

Counsel for petitioner is present. Counsel for respondent is present. He has not filed objections. He requested time. The counsel for respondent has further reported that the corporate debtor will compromise the matter with the petitioner and get the matter settled. He requested time.

For filing objections and for reporting settlement if any, list it on 10.11.2017.


MEMBER (J)


MEMBER (T)